

Interim Resolution Professional / Resolution Professional : Ashish Vyas IBBI Registration No. IBBI/IPA-001/IP-P-01520/2018-2019/12267
Name of the corporate debtor: MAAN SAROVAR PROPERTIES DEVELOPMENT PRIVATE LIMITED.; Date of commencement of CIRP: 1st July, 2022.; List of creditors as on: 25th May, 2023.
List of Other Creditors (other than the financial creditor and operational creditors)

Amount in Rs.

| Sr.no | Name of Creditors | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any | |
|-------|---|---------------------------|--------------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|-----------------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | | | | | | % voting share in CoC |
| 1 | Mr. J Khaja Mohideen & Ms Jameela Begum | 25/07/2022 | 429,671,385 | 0 | | - | - | Yes | 0.00% | 0 | 0 | 429,671,385 | 0 | |
| | | | | | | | | | | | | | | |
| | Total | | 429,671,385 | - | | - | - | | | - | - | 429,671,385 | - | |